

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2681
ANSWERED ON:29.03.2012
IRREGULARITIES IN FUNCTIONING OF CAPART
Singh Alias Pappu Singh Shri Uday

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government has recently decided that the Council for Advancement of People's Action and Rural Technology (CAPART) would be run by professional management;
- (b) if so, whether the Government is also aware about the irregularities/ corruption in the functioning of the CAPART;
- (c) if so, the details thereof; and
- (d) the extent to which the professional management in CAPART would curb such incidents?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to(d): Executive Committee, CAPART had constituted Sub-Groups for suggesting reform measures for restructuring of CAPART. These Sub Groups had submitted its report, which were evaluated by IRMA. IRMA has also submitted it report. These reports have identified certain areas for reforms. The said reports have been considered and a project document outlining the framework for implementation of reform measures have been prepared. The project Document has been sent to DG, CAPART for inputs and suggestions.